

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 1136/Confdl./2025
II-2-90/2001 (Part-V)

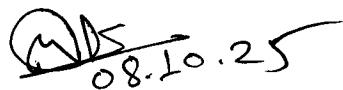
Bilaspur, dated the 08th October, 2025

A) Shri Rajnish Shrivastava, Member of Higher Judicial Service and presently posted as Principal Secretary, Government of Chhattisgarh, Law and Legislative Affairs Department, Raipur is transferred and appointed as Registrar General in the Establishment of the High Court from the date he assumes charge of his office.

B) Shri Maneesh Kumar Thakur, Member of Higher Judicial Service and presently posted as Registrar General in the Establishment of the High Court is now appointed as Registrar (Vigilance) in the Establishment of the High Court from the date he assumes charge of his office.

C) Shri Mansoor Ahmed, Member of Higher Judicial Service and presently posted as Registrar (Vigilance and I. & E.) in the Establishment of the High Court is now appointed as Registrar (I. & E.) in the Establishment of the High Court from the date he assumes charge of his office.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


08.10.25

(MANEESH KUMAR THAKUR)
REGISTRAR GENERAL

Endt. No. 1137/Confdl./2025
II-2-90/2001 (Part-V)

Bilaspur, dated the 08th October, 2025

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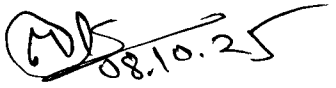
1. Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
17. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
18. All Registrars, High Court of Chhattisgarh, Bilaspur for information.
19. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
20. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
21.
 - (1.) Shri Rajnish Shrivastava, Principal Secretary, Government of Chhattisgarh, Law and Legislative Affairs Department, Raipur *for information and compliance. He is directed to take over charge at his new place of posting **immediately** and send his handing and taking over charge reports. He is further directed that if he is in occupation of Government accommodation, he should vacate the same **by 23.10.2025** under intimation to this Registry.*
 - (2.) Shri Maneesh Kumar Thakur, Registrar General, High Court of Chhattisgarh, Bilaspur *for information and compliance. He is directed to take over charge of his new post **immediately** and send his handing/taking over charge reports forthwith.*
 - (3.) Shri Mansoor Ahmed, Registrar (Vigilance & I. & E.), High Court of Chhattisgarh, Bilaspur *for information and compliance. He is directed to take over charge of his new post **immediately** and send his handing/taking over charge reports forthwith.*
22. Principal District & Sessions Judge, Balod/Balrampur-Ramanujganj/ Balodabazar-Bhatapara/ Bemetara/ Bastar (Jagdalpur)/ Bilaspur/ Dakshin Bastar (Dantewada)/ Dhamtari/ Durg /Jashpur/ Janjgir-Champa/ Kabirdham (Kawardha)/ Korba/ Korla (Baikunthpur)/ Kondagaon/ Mahasamund/ Mungeli/ Raipur/ Rajnandgaon/ Raigarh/ Surajpur/ Sarguja (Ambikapur) /Uttar Bastar (Kanker) for information.
23. All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
24. Additional Registrar (Judicial/Admn./Classification/Copying/Confidential/Works), High Court of Chhattisgarh, Bilaspur for information.
25. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
26. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
27. Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
28. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
29. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.

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30. Deputy Registrar (S.C.M.S. Cell & S.W./D.E./Protocol/Dispatch/Establishment/Lawazima/High Court Recruitment Cell/O/o R.G.), High Court of Chhattisgarh, Bilaspur for information.
31. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / High Court Recruitment Cell/ I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.) /T.A. & M.R./ S. & A. Cell/ Vigilance/ Works Sections/Copying/ Civil/Writ/Criminal/Supreme Court Section/S.W./SUVAS/Translation, High Court of Chhattisgarh, Bilaspur for information and necessary action.
32. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
33. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
34. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


08.10.25

(MANEESH KUMAR THAKUR)
REGISTRAR GENERAL